



SOUTH DELHI MUNICIPAL CORPORATION
OFFICE OF THE EXECUTIVE ENGINEER (EMS) WZ
ZONAL BUILDING, NEAR SHIVAJI COLLEGE,
RAJA GARDEN, NEW DELHI-110027
(Email ID: - eeemswest@gmail.com)



No.-D/EE(EMS)WZ/2019-20/ 422

Dated: 11/01/2020

To,

THE SUB-DIVISIONAL MAGISTRATE (DELHI CANTT.)
12/1, JAM NAGAR, HOUSE, SHAHJAHAN ROAD
NEW DELHI - 110011

Subject: - In the matter of Sh. Yogesh Aggarwal & Ors. vs South Delhi Municipal Corporation & Ors. before Hon'ble NGT in application No. 1015/2019.

Sub head : Action Taken Report.

In the matter of Application No. 1015/2019 between Sh. Yogesh Agarwal & ors. vs Municipal Corporation & ors. regarding removal of Dhalao No. 137, Mayapuri Ph-II, Ward No. 010-S. Hon'ble National Green Tribunal Principle Bench vide order dated 18.11.2019 directed SDMC and the SDM Mayapuri to look into the matter and take action in accordance with law as well as to furnish an action taken report in the matter within one month by email judicial.ngt@gov.in.

SDM Mayapuri, (Delhi Cantt.) conveyed a meeting on 06.01.2020 in his chamber attended by the applicant and EMS staff. In the meeting the applicant was asked to furnish a set of paper to the SDMC as per direction issued by the Hon'ble NGT and the SDMC to submit an action taken report accordingly. The applicant submit the set of papers in the office of EE (EMS)WZ on dated 10.01.2020 vide dairy No. 3019.

The site was immediately jointly inspected by EMS staff, concerned Sanitation Superintendent and the representative of the Concessionaire, M/s EESL. As per the finding of the joint inspection the concerned SI and the concessionaire vide letter No. D/EE(EMS) WZ/2019-20/400 dated 10.01.2020 had directed to submit a site feasible report in this regard immediately. Apart from this the concessionaire was further directed to :-

1. Provide appropriate machinery/equipment for this site, so that the MSW collected/dumped be removed frequently and not remain dumped outside as well as on floors.
2. Regularly, supervise the Dhalao so that no waste or waste material be thrown outside the Dhalao. Also send daily report of lifting of MSW twice a day along with before and after photographs till further date of hearing. Submit detailed action plan for closing of this Dhalao as well as to shift the MSW to other nearest Dhalao within 3 days positively so that consolidated reply can be filed in Hon'ble NGT.
3. Regularly, keep the Dhalao neat & clean and maintain hygienic condition at the site as per terms and condition of the agreement otherwise strict action

shall be initiated against your firm as per terms & conditions of agreement.

The concerned SS as well as the Concessionaire vide letter No. ECOGREEN/SDMC/2019-20/9387 dated 14.01.2020 reported that:-

- (1) Dhalao No. 137 Mayapuri Ph-II, Ward No. 010-S, is a prominent Dhalao where huge quantity of garbage, approximately 6-7 MT per day has been collected/dumped.
- (2) In case of closing of this Dhalao sanitation condition of the area will be badly affected.
- (3) There is no other Dhalao in nearby vicinity at which the garbage dumped at this Dhalao can be diverted.
- (4) To provide good sanitation condition in the area as per Rules and Regulation this Dhalao is essentially required to be maintained.

In view of above, as per primary prayer of the applicant the shifting/closing of Dhalao bearing No. 137 in Ward No. 010-S, Mayapuri Ph-II, West Zone is not seems feasible. However, as per alternative prayer of the applicant, the SDMC shall ensure that the Dhalao be maintained on regular basis and the concessionaire, M/s EESL provide appropriate machinery/equipments, sufficient staff at this site to remove the MSW collected/dumped frequently as well as keep the Dhalao neat & clean and maintain the hygienic condition at the site as per terms & condition of the agreement.

EE (EMS)/WZ

Copy for kind information to:-

1. DC/West Zone
2. SE/DEMS-I.
3. AE/EMS: To pursue and report.
4. SS/WZ: To pursue and report
5. M/s EESL : For necessary action please.
6. Office Copy.

EE (EMS) WZ